

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 30th May, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 29/2016 (M.A. No. 543/2016 & M.A. No. 544/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant
2.	Original Application No. 255/2016 (M.A. No. 560/2016)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant
3.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Jagbir Singh, Applicant in person
4.	Original Application No. 299/2016 (M.A. No. 535/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
5.	Original Application No. 301/2016	Shailesh Singh Vs. M/s C. L. Gupta Exports Pvt. Ltd. & Ors.	Mr. Shailesh Singh, Applicant in person
AFTER NOTICE			
6.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Tarun Prasad, Adv. for R-3 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
7.	Original Application No. 271/2016	M/s Kamlesh Stone Crusher Vs. Rajasthan State Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Lokendra Singh, Adv. for RSPCB
8.	Original Application No. 284/2016 (M.A. No. 522/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Ms. Savitri Pandey, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
10.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-4 Mr. B. V. Niren, Adv. for R-5 Mr. Gaurav Kumar Bansal, Adv. for R-6

FOR HEARING			
11.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Mishra, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 & 7 Mr. Gudipati G. Kashyap, Adv.
12.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 404/2016)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Vishwendra Verma, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. V. K. Shukla, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey, Adv. for R-12-17 & 22-28 Mr. Rajul Shrivastav, Adv. for R-18 Mr. B. Veera Swamy, Adv. for R-19 Mr. G. Venkateswara Rao, Adv. for R-20 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 & 36 Mr. Syed S. Hussain Rizvi for R-34, 35 & 40 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Nitin Mishra, Adv. for R-41 Mr. Pawan Upadhyay, Adv. for R-42 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Shekhar G. Devasa, Adv. Mr. Sahil Narang, Adv.
13.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajiv Raheja, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Adv. for R-3 & 4
14.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey, Adv.
15.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4 Mr. Sharad Chauhan, Adv.
16.	Execution Application No. 06/2016 (Earlier O.A. No. 93/2016)	Sukhpal Singh Daiya Vs. Ghaziabad Development Authority (GDA) & Anr.	Mr. Sukhpal Singh Daiya, in person Mr. Raman Yadav, Adv. for R-1 Mr. Sharad Chauhan, Adv. for R-2

Date : 30th May, 2016
Time : After the above Bench

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	M.A. No. 471/2016 in M.A. No. 1164/2015 (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pinaki Mishra, Sr. Adv., Ms. Ruby Singh Ahuja & Mr. Harsh Trivedi, Adv. for R-1 Mr. A. D. N. Rao, Adv. (Amicus Curiae)

For orders, cause list and other information please visit our website: www.greentribunal.gov.in